

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1412
ANSWERED ON:05.03.2010
TRIBAL DEVELOPMENT PROJECTS
Pratap Narayanrao Shri Sonawane

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of Tribal Development Projects/Programmes implemented/under implementation in the country including Maharashtra;
- (b) whether the Government has received any complaints regarding corruption and irregularities in the implementation of these programmes from State Governments including Maharashtra; and
- (c) if so, the action initiated against persons found involved in those irregularities?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

- (a): The details of tribal projects/programmes implemented/under implementation in the country, including Maharashtra, have been given in the Annual Reports of the Ministry, including the Annual Report for the year 2008-09, copies of which are available in the Parliament Library.
- (b): No, Madam. No complaints have been received during the current year (2009-10) on misuse of funds allocated to the State Governments by the Ministry of Tribal Affairs for tribal development projects/ programmes.
- (c): Does not arise in view of (b) above.